

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSSPECIAL LEAVE PETITION (CIVIL) Diary No.29930/2019

(Arising out of impugned final judgment and order dated 16-08-2019 in PIL No. 1641/2019 passed by the High Court of Judicature at Allahabad)

OUDH BAR ASSOCIATION

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

Date : 21-08-2019 This petition was orally mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA  
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR  
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Mr. Vikas Singh, Sr. Adv.(Orally mentioned by)  
Mr. Rajat Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

On the oral mentioning made by the learned Senior counsel appearing for the petitioner seeking urgent listing of the matter, the Registry is directed to list the matter on Monday, the 26<sup>th</sup> August, 2019, subject to curing of defects, if any, before an appropriate Bench.

(VISHAL ANAND)  
COURT MASTER (SH)(RAJ RANI NEGI)  
ASSISTANT REGISTRAR